# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO. 1080 TO BE ANSWERED ON 22<sup>ND</sup> NOVEMBER, 2019

# **ONLINE MEDICAL CONSULTATION**

### 1080. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to bring a legislation to regulate the field of online medical consultation in India;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

### ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): No. However, NITI Aayog has been requested to frame the guidelines covering medico-legal aspect of providing health services through Tele-Medicine.